

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 950  
TO BE ANSWERED ON 24<sup>TH</sup> JULY, 2018

GODOWNS ON RENT

950. SHRI DUSHYANT CHAUTALA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the number of godowns on rent maintained by the Food Corporation of India, State wise;
- (b) whether the Government is planning to increase construction of godowns with increased capacity and technological upgradation; and
- (c) if so, the details thereof along with the financial implication for the same?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

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(a): As on 30.06.2018, total 1540 godowns have been hired on rent by the Food Corporation of India (FCI). The State-wise details are at Annexure.

(b) & (c): Yes, Madam. Depending on requirement in specific areas and for modernization of the storage facilities, the Government has been implementing the following schemes for construction of godowns and silos in the country:

- i. Private Entrepreneurs Guarantee (PEG) Scheme: Under this Scheme, which was formulated in 2008, storage capacity is created by private parties, Central Warehousing Corporation (CWC) and State Government Agencies for guaranteed hiring by FCI. A capacity of 141.63 LMT has been created as on 31.05.2018. Under this scheme, no funds are allocated by the Government for construction of godowns and full investment is done by the private parties/CWC/State Agencies by arranging their own funds and land. After a godown is constructed and taken over by FCI, the storage charges are paid to the investor for the guaranteed period of 9/10 years irrespective of the quantum of foodgrains stored.

- ii. Central Sector Scheme: This scheme is implemented in the North Eastern States along with Himachal Pradesh, Jharkhand and Kerala. Funds are released by the Government to FCI and also directly to the State Governments for construction of godowns. A capacity of 1,42,700 MT has been completed by FCI and 48,380 MT by State Governments during last 5 years from 01.04.2013 up to 30.06.2018. This scheme is fully funded by the Government and amount of funds provided per annum is about Rs 60 Cr.
- iii. Construction of steel silos: In addition to conventional godowns, construction of steel silos has been undertaken in Public Private Partnership (PPP) mode from 2016 for modernizing the storage infrastructure and improving shelf life of stored foodgrains. As on 30.06.2018, a capacity of 6.25 LMT silos has been created. There are two modes of PPP for constructing silos. In the case of silos constructed in Viability Gap Funding (VGF) mode, land is provided by the Government and investment for construction is done by the private party and there is a provision for seeking grant up to 20% of the total project cost from the Government. In the non-VGF mode, full investment including provision of land is done by the private party. After a silo is constructed and taken over by FCI, the storage charges are paid to the private party for the guaranteed period of 30 years irrespective of the quantum of foodgrains stored.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 950 DUE FOR ANSWER ON 24.07.2018 IN THE LOK SABHA.

State-wise number of godowns (including silos) hired on rent by FCI as on 30.06.2018

SL	STATE/UNION TERRITORY	NUMBER
1	BIHAR	49
2	JHARKHAND	33
3	ODISHA	25
4	WEST BENGAL	10
5	ARUNACHAL PRADESH	4
6	ASSAM	19
7	MANIPUR	1
8	NAGALAND	1
9	MEGHALAYA, MIZORAM, TRIPURA	5
10	DELHI	0
11	HARYANA	210
12	HIMACHAL PRADESH	12
13	JAMMU AND KASHMIR	15
14	PUNJAB	432
15	RAJASTHAN	97
16	UTTAR PRADESH	339
17	UTTARAKHAND	13
18	ANDHRA PRADESH	33
19	KARNATAKA	40
20	KERALA	1
21	TAMIL NADU	36
22	TELANGANA	36
23	CHHATTISGARH	22
24	GUJARAT	14
25	MADHYA PRADESH	30
26	MAHARASHTRA	63
27	TOTAL	1540

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